

Reserve Bank of India  
Foreign Exchange Department  
Central Office  
Mumbai - 400 001

May 12, 2016

**CORRIGENDUM**

In the Notification of Reserve Bank of India, Foreign Exchange Department, No. [FEMA 11\(R\)/2015-RB, dated December 29, 2015](#) bearing G.S.R. 1006(E) and published in the Gazette of India, Extraordinary, Part-II, Section 3, Sub-section (i) (hereinafter referred as Gazette Notification):-

(i) under Regulation 4 of the Gazette Notification in Hindi and English version, in first line, for “clause (iv) of Regulation 3” read “clause (iii) of Regulation 3”.

2. The other contents of the Gazette Notification shall remain unchanged.

(Shekhar Bhatnagar)  
Chief General Manager-in- Charge

Published in the Official Gazette of Government of India – Extraordinary – Part-II, Section 3, Sub-Section (i) dated 12.05.2016- G.S.R.No.504(E)
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